

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 709 of 2020

In the matter of:

UCO Bank

....Appellant

Vs.

Deegee Orchards Pvt. Ltd.

...Respondent

Present

**For Appellant: Mr. Partha Sil & Mr. Tavish Bhushan Prasad,
Advocates.**

For Respondent: Mr. Surjan Singh Shekhawat, Advocate.

ORDER
(Virtual Mode)

07.12.2020: At request of Learned Counsel for the Appellant Mr. Partha Sil appearing for the Appellant/ Bank the matter is adjourned to **20th January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

Sim/nn